THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) and (b). There was no proposal at any stage to separate the pipeline from the Mine Complex and to award separate contracts for these works. Originally, the thinking was in terms of having a Mining Associate for preparing mine plans, drawing up the basic process flow-sheet, selecting mining equipment etc., and a separate Engineer Constructor for the design engineering and construction work. Bids were invited accordingly. Canadian Met-Chem had inter alia quoted for both the services. After careful consideration of the offers received and detailed discussions with the tenderers by an inter-ministerial Negotiating Committee, it was decided to accept the unanimous recommendation of the Committee in favour of the composite offer of Canadian Met-Chem for appointment as Mining Associate and Engineer Constructor for the project. Apart from being the cheapest, this offer provided the best guarantees regarding timely completion, satisfactory performance and elimination of inter-face problems.

(c) Yes, Sir.

(d) The slurry pipeline is an integral part of the project and its engineering and construction is within the scope of work of Canadian Met-Chem. In accordance with the arrangement stipulated in the Letter of Intent, Met-Chem have appointed Bechtel Corporation as their sub-contractor for the basic design and engineering of the slurry pipeline. From out of the fees payable to them, Net-Chem will pay a fee to Bechtel Corporation for this work. The detailed engineering and construction of the slurry pipeline will be done through suitable Indian agencies, under the supervision of foreign consultants.

उत्तर प्रदेश की टेलीफोन सलाहकार समिति का पुनर्गठन

4296. श्री नवाब सिंह चौहान : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर प्रदेश की टलीफोन सलाहकार समिति का पुनर्गठन करने का विचार है ;

(ख) यदि हां, तो ऐसा कब तक हो जायगा और इसमें किन-किन क्षेत्रों के प्रतिनिधियों को प्रतिनिधित्व दिया जायगा ;

(ग) क्या डाक व तार तथा टलीफोन के लिए राज्य के संसद सदस्यों की एक पथक समिति बनाने का भी विचार है; और

(घ) यदि हां, तो इस बारे में अब तक क्या कार्यवाही की गई है ?

संचार मंत्री (श्री बृजलाल वर्मा) : (क) टलीफोन सलाहकार समितियों के पुनर्गठन के बारे में विचार किया जा रहा है ।

(ख) इन समितियों में सदस्यों को नामजद करने के उद्देश्य से विभिन्न हितों की ओर से प्रस्ताव प्राप्त करने के लिए कार्रवाई शुरु कर दी गई है । ये समितियां शीघ्र ही गठित कर दी जाएगी ।

(ग) जी नहीं ।

(घ) प्रश्न ही नहीं उठता ।

गांवों के लिये मोबाइल हेल्थ केयर यूनिट

4297. श्री सुभाष आहूजा :
श्री यज्ञदत्त शर्मा :

क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार दूरस्थ गांवों में मोबाइल हैल्थ केयर यूनिटों की व्यवस्था करने का है; और

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है ?

स्वास्थ्य और परिवार कल्याण मंत्री (श्री राज नरायण) : (क) और (ख). मेडिकल कालेजों के माध्यम से गश्ती निदान-शालायें उपलब्ध करने के एक प्रस्ताव पर विचार किया जा रहा है। फिर भी, राज्य योजना स्कीमों के अन्तर्गत देश के विभिन्न भागों में कुछे एक गश्ती स्वास्थ्य एकक और गश्ती अस्पताल कार्य कर रहे हैं।

Proposal for shifting Sub-Post Office from Kiri Buru

4298. SHRI GOVINDA MUNDA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal under consideration of the Government to move the Sub-post Office from Kiriburu to some other place; and

(b) if so, the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI BRIJ LAL VERMA): (a) No, Sir.

(b) Does not arise.

मध्य प्रदेश में डाकघर

4299. **श्री राघवजी : क्या संचार मंत्री** यह बताने की कृपा करेंगे कि :

(क) मध्यप्रदेश में इस समय कुल कितने डाकघर हैं; और

(ख) मध्य प्रदेश में इस समय प्रत्येक 100 किलोमीटर की दूरी पर औसतन कितने डाकघर हैं और वहां इस दृष्टि से अत्यधिक पिछड़े तीन जिलों के नाम क्या हैं ?

संचार मंत्री (श्री बृजलाल वर्मा) : (क) 7090।

(ख) प्रत्येक 100 वर्ग किलोमीटर के लिए 1.61 डाकघर हैं। इस दृष्टि से अत्यधिक पिछड़े तीन जिलों के नाम हैं : बस्तर, झबुआ और रायपुर।

Splitting up Primary Health centres in Maharashtra

4300. SHRI S. H. NAIK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any proposal pending with the Health Department in respect of splitting the primary health centres into two in each block of the Panchayat Samiti in Maharashtra;

(b) the steps taken to sanction it so far; and

(c) by what time it will be approved?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAJ NARAIN): (a) No, Sir.

(b) and (c). Does not arise.

Closure of Bidi Units

4301. SHRI BALASHEB VIKHE PATIL: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether some bidi units have been closed on account of levy of excise duty on it; and

(b) if so, how many workers have gone out of employment due to this?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA BARMA): (a) No instance has come to the notice of the Government.

(b) Does not arise.